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# UNION PUBLIC SERVICE COMMISSION, (ADMINISTRATIVE OFFICER (GROUP 'A') POST RECRUITMENT RULES, 1999

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### **SCHEDULE 1:-** SCHEDULE

# UNION PUBLIC SERVICE COMMISSION, (ADMINISTRATIVE OFFICER (GROUP 'A') POST RECRUITMENT RULES, 1999

New Delhi, the 30th August, 1999 G.S.R.286.-In exercise of the powers conferred by the proviso to article 309 of the Constitution and in super- session of the Union Public Service Commission (Ex-Cadre Posts) Recruitment Rules, 1959, in so far as they relate to the post of Administrative Officer, except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the post of Administrative Officer in the office of the Union Public Service Commission, namely:-

#### 1. Short title and commencement :-

- (1) These rules may be called the Union Public Service Commission, (Administrative Officer) Group 'A' Post Recruitment Rules, 1999.
- (2) They shall come into force on the date of their publication in the Official Gazette.

## 2. Number of post, classification and scale of pay :-

The number of post, its classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the Schedule annexed to these rules.

## 3. Method of recruitment, age limit, qualifications etc:

The method of recruitment, age limit, qualifications and other matters relating to the said post shall be as specified in columns 5

to 14 of the said Schedule.

## 4. Disqualifications :-

No person-

- (a) who has entered into or contracted a marriage with a person having a spouse living; or
- (b) who having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and other party to the marriage and that there are other grounds for so doing, exempt any parson from the operation of this rule.

#### 5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with the Union Public Service Commission, relax any of the provisions of these rules, with respect to any class or category of persons.

## **6.** Saving :-

Nothing in these rules shall affect reservations. relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes Ex- servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

## SCHEDULE 1 SCHEDULE

SCHEDULE								
Name of the post	Number of	Classification	Scale of pay	Whether	Age limit for			
	posts			selection- cum	direct recruits			
				seniority or				
				selection by				
				merit or				
				non-				
				selection				

				post	
1	2	3	4	5	6
Administrative Officer	1*	General Central	Rs. 8000- 275- 13500	Not	Not applicable
	(1999)	Service ,Group 'A'		applicable	
	*Subject to	Gazetted,			
	variation	Ministerial.			
	dependent				
	on workload.				